

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 110/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

Name of the Company	Affinity Finance Services Pvt.Ltd.-Vs- Kiew Finance Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	PRABIR BANERJEE, ADV	CORPORATE DEBTOR	RIB. 13/2/18
2.	VIKASH SINGH, ADV	O. CREDITOR	28/13/2/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel appearing on behalf of the corporate debtor submits that he is not inclined to file any reply affidavit and admitting the claim. It is recorded.

Heard. Reserved for order.

SD

(Jinan K.R.)
Member (J)